

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2017 AS ON 01.01.2018**

1. Name of Officer (in full) - ANUPAM RASTOGI

3. Present post held <sup>DEPUTY</sup> ASSISTANT DIRECTOR (SURVEILLANCE AND IT)

2. Service to which the officer belongs - Non- Ministerial Technical Services of Central Govt.

4. Present Pay Rs 79,500/- <sup>PAY Level 11(6)</sup>

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Shahdara North East District	Plot no. 1/2351 A and 1/2352 GF East Ram Nagar Street No. 4 Subhash Road Shahdara Delhi 110032	Nov 2013 builder flat	Rs 20,00,000/- through bank loan of Rs 18,00,00,00/-	Mrs. Alka Rastogi, Wife	Through bank loan from SBI Park road Karol BAGH	NIL	NIL
	E-71, IInd floor, M.S. Park Shahdara, Delhi	May 2013 Builder flat	Rs 10,00,00,00/-	Mrs. Alka Rastogi, Wife	Through registry in May, 2013	NIL	NIL

Signature: *As RA*  
 Name: A RA STU41  
 Designation: Dy. Dir. (S&IT)  
 Date: 20/01/2020